



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 13.11.2025

NOTICE

Please take notice that the following matter listed in the Court – III on 13.11.2025 was not taken up. The next date of Hearing in the matter is **25.11.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 406 of 2025 Part Heard	Samit Madhup Lal & Anr. Vs. Ankit Goel, RP D.K. Realty (India) Pvt. Ltd. & Anr.	Animesh Rastogi	Swechcha Mishra Sandeep Vij- R1 Niraj Shamiyal- R2

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)